

**NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 10
ALLAHABAD BENCH**

**CA NO. 38/2020 IN
CP NO.(IB) 25/ALD/2017**

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : JODPL PVT LTD V/S OIL AND NATURAL GAS CORPORATION LTD & ORS

SECTION OF I & B CODE: 44 OF IBBI LIQUIDATION REGULATION OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SH. ABHINAV GAUR ALONGWITH MS. ANKITA BAJPAI, ADVS.

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The matter was taken up today through Video Conferencing at 01:00 PM.

After the Court proceedings is over, Ms. Ankita Bajpai, Advocate for the Applicant contacted the Court Master on mobile that the counsel for the Applicant could not get connected online today and they may be given an opportunity to be heard.

Accordingly, put up on 5th November, 2020 before the Regular Court/ Video Conferencing.

Dated : 27.10.2020


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Md. Zaid
(Stenographer)